

Annexure 5

Name of the corporate Debtor: Akshata Mercantile Private Limited

Date of Commencement of Liquidation: 10th January 2024

List of creditors as on: 7th March, 2024

List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of the Claimant		Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claims under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% of share in total amount of claim admitted
1	Deputy Commissioner of Income Tax	Government of India	06-02-2024	6,01,49,60,013	2,08,37,64,140	Income Tax	NIL	YES	7.02%	3,93,11,95,873	-	-	-	As per Claim Form C Appeal preferred with ITAT
2	Department of Sales Tax	Government of Maharashtra	30-01-2024	5,91,03,29,589	5,91,03,29,589	Sale Tax	NIL	YES	19.92%	-	-	-	-	
3	ACIT (TDS) (1)(1) Mumbai	Government of India	27-06-2019	60,86,291	60,86,291	Income Tax	NIL	YES	0.02%					Claim filed as per CIRP
		Total		11,93,13,75,893	8,00,01,80,020		-	-	26.97%	3,93,11,95,873	-	-	-	